

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

48. C.P.(CAA)/160(MB)2022 C.A.(CAA)/75(MB)2022

CORAM:

SMT. ANURADHA SANJAY BHATIA,
MEMBER (T)

SH. H. V. SUBBA RAO,
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY
LAW TRIBUNAL ON **22.09.2022.**

NAME OF THE PARTIES: BRITE PIPES PVT LTD

SECTION: 230-232 of the Companies Act, 2013

ORDER

Due to paucity of time, the matter could not be heard. List this matter on
21.10.2022.

SD/-
ANURADHA SANJAY BHATIA
Member(Technical)

SD/-
H. V. SUBBA RAO
Member(Judicial)

/NT/